

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 209  
Cont. A (CA) No. 03/425/JPR/2021  
In  
CP No. 182/241-242/JPR/2020  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Nitin Maheshwari & Ors.**

...Petitioners

**Versus**

**Avni Surgical Private Limited & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sagrika Joshi, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.

**ORDER**

List the matter on 02.05.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

March 28, 2024